GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 512

TO BE ANSWERED ON THE 25TH JUNE, 2019/ ASHADHA 4, 1941 (SAKA)

DEVELOPMENT OF NAXAL AFFECTED DISTRICTS

512. SHRI KAUSHALENDRA KUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the schemes being implemented by the Government for the development of Naxal affected districts of Bihar;
- (b) the current status of the above-mentioned schemes;
- (c) the amount of funds spent so far;
- (d) the measures taken to equip the police force with modern weapons and paraphernalia in all the districts of the country which are affected by naxalism; and
- (e) the details of the amount spent in this regard, location and State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

- (a, b & c): The Government of India has a holistic, multi pronged strategy envisaged in Action Plan-2015 to combat LWE, which include development as an important prong. Apart from flagship/developmental Schemes being implemented by the line Ministries/ Departments, some specific schemes are also being implemented in LWE affected areas. Details are as follows:
 - (i) Special Central Assistance (SCA) for filling critical gaps in public infrastructure and services of emergent nature in the most LWE affected districts. This Scheme is for 3 years i.e. from 2017-18 to 2019-20 with an outlay of Rs.3000 crore. Rs.163.33 crore was released to Government of Bihar till now.

- (ii) Road Requirement Plan-I: The scheme envisages construction of 5,422 km roads for LWE affected areas, of which 4,809 km have been constructed, including 674 km in Bihar.
- (iii) Road Connectivity Project for LWE affected Areas: The scheme envisages construction of 5,412 km roads including 1050 km for Bihar. Of which 108 km have been constructed in Bihar.
- (iv) Skill Development in the LWE affected districts: The scheme envisages construction of 47 ITIs (01 ITI per district) and 68 Skill Development Centers (02 SDCs per district) by 2018-19, of which 09 ITIs and 12 SDCs are sanctioned for Bihar.
- (v) Education Initiatives: Department of School Education & Literacy has sanctioned 7 New Kendriya Vidyalayas (KVs) and 6 new Jawahar Navodaya Vidyalayas (JNVs) in the most LWE affected districts, which did not have any KVs/JNVs. Under Rashtriya Madhyamik Shiksha Abhiyan (RMSA), 1590 new/upgraded Schools and 349 girl's hostels have been sanctioned in most LWE affected districts including 236 new/upgraded schools and 86 girls' hostel in Bihar.
- (vi) Installation of Mobile Towers in the LWE affected districts: 2335 mobile towers have been installed in Phase-I of the project including 250 mobile towers for Bihar. Under Phase-II, the Government has approved installation of 4072 mobile towers in 10 LWE affected States, including 412 mobile towers in Bihar.

(vii) Financial inclusion as in LWE areas: For financial inclusion 627 new bank branches & 947 ATMs have been opened in 30 most LWE affected Districts in last 4 years between 01.04.2015 and 31.03.2019. In addition 1759 Branch Post Offices have been opened since 01.04.2017 in 32 LWE affected districts. These include 108 new bank branches, 48 new ATMs and 34 new post offices in LWE affected areas of Bihar.

(d)& (e): Government of India provides funds for Police Modernisation to all the States. Funds are also being provided under 'Special Infrastructure Scheme (SIS)' for strengthening the Special Forces of the States and State Intelligence Branches (SIBs) to LWE affected states. Construction of 250 Fortified Police Stations in LWE affected States is also envisaged under the scheme. The total outlay of the Scheme is Rs. 1006 crore. The scheme is implemented re-imbursement basis. State-wise details funds released since 01.04.2017 is given below:

S. No.	States	Funds released (in crore)
1	Andhra Pradesh	103.76
2	Bihar	31.61
3	Chhattisgarh	29.24
4	Jharkhand	25.82
5	Madhya Pradesh	77.34
6	Maharashtra	22.81
7	Odisha	72.67
8	Telangana	103.11
9	Uttar Pradesh	194.26
10	West Bengal	95.87
11	Kerala	35.33